

**Regarding need to reconstitute the Fare Fixation Committee (FFC) for fare revision of Bangalore Metro Rail Corporation Ltd (BMRCL)-Laid**

**SHRI TEJASVI SURYA (BANGALORE SOUTH):** I highlight serious concerns regarding the recent fare revision implemented by Bangalore Metro Rail Corporation Limited (BMRCL) based on the recommendations of the Fare Fixation Committee (FFC) constituted under Section 34 of the Metro Railway (O&M) Act, 2002. The revision, which has raised the maximum fare from ₹60 to ₹90, appears to be the result of significant errors in the application of the prescribed fare-fixation formula. Preliminary analysis of the FFC report indicates that BMRCL has used an incorrect base year, applied inconsistent maintenance-cost calculations, and adopted inaccurate route-kilometre figures. These deviations have substantially inflated the percentage increase in maintenance and administration costs, leading to an exaggerated projection of fare escalation. As a result, Bengaluru's metro fares are the highest in the country even as Delhi Metro, which operates a larger network, maintains a maximum fare of ₹64. Such steep fares, when combined with first- and last-mile costs, make metro travel more expensive than private transport for many commuters, defeating the goal of shifting people toward public transport. Given these anomalies and the significant burden on Bengalurus citizens, I urge the Government to reconstitute the FFC to reassess the revision and ensure a transparent, accurate and commuter-friendly fare structure.